

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.63/ BB/2017	-	For hearing	Rule-7 of IB	Olive Lifesciences Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nitya Keystone Partners 7829466497	Petitioner	
2.	Dr. Ashok S. MADHUVIKAAR S 9480094242 Kochhar & Co.	for C.C	

Counsel for Petitioner is present. Counsel for Committee of Creditors is present. Report from IBBI-New Delhi is received confirming the appointment of R.P. Shri Anand Ramachandra Bhat. Therefore, appointment of R.P is confirmed in pursuance of our order dated 24/11/2017 and also in pursuance of confirmation by the Board.


Member (T)


Member (J)